

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

136. COMP.APPL. 90/2023

COMP.APPL. 225/2022

I.A. 50/2022 IN C.P. 15/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Jigar Bharat Gosar
V/s.
Anusmera Realty & Infra Private
Limited.

SECTION 73(4) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **25.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//